

**GOVERNMENT OF INDIA
AGRICULTURE AND FARMERS WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1545

ANSWERED ON:08.12.2015

Production of Spices

Rao Shri Rayapati Sambasiva

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of the production of spices in Andhra Pradesh along with the assistance being provided to spice producers of the State;
- (b) whether the Government is considering to introduce innovative methods to give much needed fillip for import of spices;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to promote the production of spices in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

శ్రీ మోహన్ బహి కుందారీ (SHRI MOHANBHAI KUNDARIA)

(a): Production of spices in Andhra Pradesh is estimated at 9.46 lakh tonnes from an estimated area of 2.02 lakh ha. The details of production of various spices grown in Andhra Pradesh in the last two years are given below :-

Spices Production ('000 tonnes)	
2013-14 Production ('000 tonnes)	
2014-15	
Chillies	601.99 739.62
Turmeric	151.91 143.23
Ginger	1.37 1.22
Coriander	5.02 20.78
Ajwain	2.88 1.70
Tamarind	12.64 11.45
Curry leaf	19.95 28.24
Total	795.76 946.24

Contdâ€2/-
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The Ministry of Agriculture and Farmers Welfare, Government of India under the scheme Mission for Integrated Development of Horticulture (MIDH) provides financial assistance for adopting modernized methods of production of spices. Major development programmes undertaken under MIDH are production of planting materials, area expansion, promotion of Integrated Pest Management / Integrated Nutrient Management, promotion of organic farming, creation of water resources, post-harvest management, development of market yards, human resource development etc. The major development programmes applicable to spices and the pattern of assistance provided under MIDH are given in Annexure.

(b) & (c): Advance license scheme is implemented by the Spices Board under Ministry of Commerce for import of pepper and crude spices extracts to facilitate value addition and re-export. Considering our capability in high tech processing in spice, spices like pepper and crude spice oils are imported for processing, blending and re-export under the advance authorization scheme of the Government. Spices like Clove, Cassia, Poppy seed and large cardamom are imported mainly for domestic consumption as our production is not sufficient to meet the domestic demand of these spices.

(d): The Department of Agriculture, Cooperation and Farmers Welfare is implementing Mission for Integrated Development of Horticulture for enhancing production and productivity of horticultural crops including spices. Under this Mission, development programmes are implemented wherein financial assistance is provided to the producers of spices. The mission programmes are aimed at increasing production, productivity and quality of the produce to meet the growing demand in the domestic as well as export market. These programmes are being implemented through State Horticulture Missions (SHM) in various States including Andhra Pradesh.

The Spices Board under the Ministry of Commerce also provides financial assistance to the tune of 50% for development of spices. The major components are supply of turmeric seed material, turmeric boilers, turmeric polisher, IPM kits, silpauline / high density poly ethylene sheets and plant protection equipments. Training programmes are also imparted to improve the quality of the spices.